

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 1158
TO BE ANSWERED ON 9TH FEBRUARY, 2018**

FOOD TESTING LABORATORIES

**1158. SHRI RAVINDRA KUMAR PANDEY:
SHRI DILIP PATEL:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the number of food testing laboratories in the country, State-wise;
- (b) whether these food testing laboratories are equipped with modern facilities to check food adulteration;
- (c) if so, the details thereof; and
- (d) the quantum of funds sanctioned and expenditure incurred on such laboratories during each of the last three years, State/UT-wise?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)**

(a): 232 Food Testing Laboratories in the country have been notified under the Food Safety and Standards Act, 2006. Out of these:

- 18 laboratories have been notified by Food Safety and Standards Authority of India (FSSAI) for the purpose of referral testing.
- 72 laboratories of which 10 are not functional. Out of remaining 62 state food laboratories, 9 have National Accreditation Board for Testing and Calibration Laboratories (NABL).
- 142 NABL accredited laboratories notified by FSSAI for the purpose of primary testing.

Details of above food testing laboratories, State/UT-wise is at **Annexure-I**.

(b) & (c): 167 out of 232 food testing laboratories are NABL accredited and are equipped with necessary facilities required for checking food adulteration as per their NABL scope of accreditation.

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(d): A Central Sector Scheme for “Strengthening of Food Testing System in the Country including provision of Mobile Food Testing Labs” has been rolled out by FSSAI under Ministry of Health & Family Welfare with an outlay of Rs. 481.95 Crore for the period from 2016-17 to 2018-19 to strengthen the food testing laboratories. The major components of the Scheme are :

- Strengthening of State Food Testing laboratories,
- Strengthening of Referral Food Testing laboratories ; and
- Establishment of Food Safety on Wheels (FSW) i.e. Mobile Food Testing Labs.

The quantum of funds sanctioned and expenditure incurred on strengthening of state food laboratories during 2016-17 and 2017-18, till date, is at **Annexure-II**.

Besides, a grant of Rs. 4 Crore has been sanctioned/released for strengthening of one referral laboratory in 2016-17 and Rs. 6 Crore has for strengthening of four referral laboratories in 2017-18, till date.

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Annexure

State/UT- wise details of 232 Food Testing Laboratories in the country under the Food Safety and Standards Act, 2006 and Rules /Regulations, 2011 made there under

Sr No	State/UT	Number of State/ Public Food Laboratories	Number of Referral Food Laboratories	Number of NABL Accredited Food Laboratories notified by FSSAI
1.	Andaman & Nicobar Islands	1	-	-
2.	Andhra Pradesh	1	1	3
3.	Arunachal Pradesh	-	-	-
4.	Assam	1	-	-
5.	Bihar	1	-	-
6.	Chhattisgarh	1	-	-
7.	Chandigarh	-	-	-
8.	Dadra Nagar Haveli	-	-	-
9.	Daman & Diu	-	-	1
10.	Delhi	1	-	19
11.	Goa	1	-	1
12.	Gujarat	6	1	8
13.	Haryana	2	-	12
14.	Himachal Pradesh	1	-	1
15.	Jammu & Kashmir	2	1	-
16.	Jharkhand	1	-	1
17.	Karnataka	4	2	12
18.	Kerala	3	2	9
19.	Lakswadweep	-	-	-
20.	Madhya Pradesh	3	-	6
21.	Maharashtra	11	3	23
22.	Manipur	-	-	-
23.	Meghalaya	1	-	-
24.	Mizoram	-	-	-
25.	Nagaland	1	-	-
26.	Odisha	1	-	1
27.	Puducherry	1	-	-
28.	Punjab	3	-	3
29.	Rajasthan	8	-	6
30.	Sikkim	-	-	-
31.	Tamil Nadu	7	2	16
32.	Telangana	1	3	7
33.	Tripura	1	-	-
34.	Uttar Pradesh	3	2	7
35.	Uttarakhand	-	-	1
36.	West Bengal	5	1	5
	Total	72	18	142

The quantum of funds sanctioned and expenditure incurred on state food laboratories during 2016-17 and 2017-18, till date

(Rs. in Crore)

S.N.	Name of the State/ UT	Grant sanctioned /released for Strengthening of State Food Testing Laboratories		No. of FSW(s) provided	Grant sanctioned/ released for running FSW(s)
		2016-17	2017-18		
1.	Andhra Pradesh	0.50	--	--	--
2.	Arunachal Pradesh			1	0.05
3.	Assam	0.50	3.50	1	--
4.	Chhattisgarh			1	0.05
5.	Chandigarh			1	0.05
6.	Delhi*	0.50	4.25	--	--
7.	Goa	0.50	4.25	1	--
8.	Gujarat*	0.50	--	1	0.05
9.	Haryana	0.50	--	1	--
10.	Himachal Pradesh	0.50	--	2	0.10
11.	Jammu & Kashmir	0.50	12.50	2	0.10
12.	Jharkhand			1	0.05
13.	Karnataka	0.50	8.50	1	0.05
14.	Kerala	0.50	8.50	1	--
15.	Madhya Pradesh	0.50	--	--	--
16.	Maharashtra	0.50	--	--	--
17.	Manipur	--	0.50	1	0.05
18.	Meghalaya	--	0.50	1	0.05
19.	Nagaland	0.50	--	1	0.05
20.	Odisha	0.50	--	1	0.05
21.	Punjab	0.50	3.50	1	0.05
22.	Tamil Nadu	0.50	6.00	1	--
23.	Telangana	--	0.50	1	--
24.	Uttar Pradesh	0.50	--	--	--
25.	Uttarakhand	0.50	--	1	--
26.	West Bengal	0.50	8.50	--	--
Total		9.50	61.00	22	0.75

Note: Each FSW has a cost of Rs. 38.50 lakh approximately.